

No.F.36(5)/2012-Judl.  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
Judicial Section  
\*\*\*\*\*


New Delhi, 12<sup>th</sup> February, 2013

ORDER

In continuation of this Department's earlier order of even number dated 1<sup>st</sup> January, 2013 extending the term of engagement of existing counsel w.e.f. 01.01.2013 to 15.02.2013, the President is pleased to further extend the term of engagement of the following existing panel counsel for a period upto 30.04.2013 or until the outcome of the result of the Committee, whichever is earlier:-

**A. CHHATTISGARH HIGH COURT  
(CENTRAL GOVERNMENT COUNSEL)**

Sl. No.	Name and address S/SH.	Sl. No.	Name and address S/SH.
1	ANAND VERMA BEHIND RAGHURAJ STADIUM, IMLIPARA, BILASPUR.	2	MANEESH SHARMA HIGH COURT OF CHHATTISGARH, BILASPUR
3	RAGHVENDRA PRADHAN HIG R.C.-60, PARIJAT EXTENSION, BEHIND PALLAV BHAVAN, NEAR NEHRU NAGAR, BILASPUR (CHHATTISGARH).	4	RAJNISH SINGH BAGHEL PLOT # 22, SHANTI NAGAR, RING ROAD 2, MANGALA, BILASPUR (CHHATTISGARH).
5	KASHIF SHAKEEL OPP. SARASWATI SHISHU MANDIR, NEHRU NAGAR, BILASPUR-495 001.	6	

  
(Suresh Chandra)

Joint Secretary & Legal Adviser to the Government of India

To

All the above mentioned panel counsel.

Copy to: -

1. Ms. Fouzia Mirza, Assistant Solicitor General, 518/1, Minocha Colony, Bilaspur, Chhatisgarh.
2. The Registrar, High Court of Chhatisgarh, Bilaspur.
3. The Accountant General, Bilaspur.
4. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary.
5. Hindi Unit for Hindi version of this order.
6. Guard File/Judicial Section with 5 s/copies.

  
(Kishore Kumar)  
Section Officer(Judl.)